

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.11.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.8/7/AMR/2020	IA(IBC)/302/2022	7 Of IBC	Shiram City Union Finance Ltd Vs Ramakrishna Housing Pvt Ltd

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

**IA(IBC)/302/2022:**

Mr.Raja Shekar Rao Salvaji, Advocate takes notice on behalf of the Respondent. For filing counter, list the matter on 09.12.2022.

Sd/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**